

**GENERAL EXEMPTION NO. 196**

1998

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**Exemption to goods imported into India for the purpose of organising the Common Wealth Games, 2010:**

**Notifn. No. 13/10-Cus., dt. 19.2.2010 as amended by 84/10, 9/11]**

Rescinded by Notification No. 12/2020 dated 02.02.2020

